

THE INDIAN PENAL CODE (AMENDMENT) ACT, 1995

No. 24 OF 1995

[26th May, 1995]

An Act further to amend the Indian Penal Code.

BE it enacted by Parliament in the Forty-sixth Year of the Republic of India as follows:—

Short
title.

1. This Act may be called the Indian Penal Code (Amendment) Act, 1995.

Amend-
ment of
section
364A.

2. In section 364A of the Indian Penal Code, for the words “any other persons”, the words “any foreign State or international inter-governmental organisation or any other person” shall be substituted.

45 of 1860,